

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 36

**CP (CAA) No. 62/Chd/J&K/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Knight Commotrade Pvt. Ltd. & OrsPetitioner Company No. 1

With

Nandani Business Pvt. Ltd.Petitioner Company No. 2

As Hon'ble Members of NCLT, Chandigarh Bench are holding Benches of Jaipur and Allahabad after lunch, the matter could not be taken up, hence adjourned to 08.12.2022.

-sd-
Court Officer

November 21, 2022
SM